National Company Law Tribunal Allahabad Bench

CP NO 9/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2017

NAME OF THE COMPANY: Snap Pack Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 252 of Company act of 2013

SI. NO. Name Designation Representation Signature

1. Siddharth Anighal Advocate Applicant Petitioner S. Singhal

2.

Order dated 02.03.2017

CP NO 9/ALD/2017 M/S Snap Pack Pvt Ltd.

Mr. Sidharth singhal Advocate for company petitioner the registry of this tribunal has made comment stating that there is less payment toward court fee prescribed for application and it amount to be Rs.2500/- as per NCLT rules. The petitioner counsel submits that such Rules are yet to be notified. He further submits that without prejudices to his right/claim. He is ready to deposit balance amount if he is directed to do so. Such issue can be taken up after making scrutiny of the case. Meanwhile registry is directed to issue notice to RD/ROC to file any reply to the objections if any.

Matter be listed on 05.04.2017.

Rose and planes

H.P Chaturvedi (Judicial Member)

Dated 02.03.2017